

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED Date of Commencement of Liquidation: 29-10-2018; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Ananda Rao Korada; Last 5 digit of registration number: 10844

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				257131				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	177	89122235	177	59987962	0	29134373	0	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		177	89122235	177	60245093	0	29134373	0	